## Travel by aircrafts of Security Forces

†3401. SHRI JAI PARKASH AGGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether including Prime Minister, some former Cabinet Minister have travelled abroad by aircrafts of Central Forces, especially Border Security Force during the period 1st January, 2000 to 31st March, 2004;
- (b) if so, the details thereof with types of different aircraft used by them;
- (c) whether some of the air travel made by them, was for purposes other than official too; and
- (d) if so, the details thereof and the amount they owe on account of such unofficial travel respectively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No sir.

(b) to (d) Do not arise.

## **Functioning of Foreigners Registration Offices**

- 3402. SHRI S.M. LALJAN BASHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what are the steps being taken to make the Foreigners Registration Offices more efficient and transparent in their functioning;
- (b) whether Government have noted recent reports of deportations and sudden expulsions of artists etc.;
- (c) whether Government would review the present system and put in place transparent procedures to deal with honest mistake etc.;
- (d) what are the proposed changes which will ensure a transparent foreigner registration in all cities;
- (e) whether distinctions will be drawn between sensitive cases and routine cases; and

<sup>†</sup>Original notice of the question was received in Hindi.